

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1126/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Sherebanu S. Khorakiwala & Anr.
V/s.
Wodehouse Capital Advisors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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15 & 31	Nikita Vardhan i/b Kanga & Co For Respondent / financial Cr.		
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Nimay Dave a/w Farzana Doctor
i/b Mulla & Mulla & Rajiv Bhut & Co
For Petitioner / financial creditor



COMMON ORDER

CP 1126/I&BC/NCLT/MB/MAH/2017

CP 1128/I&BC/NCLT/MB/MAH/2017

1. Learned Representatives of both sides are present and stated that a "Settlement" is in progress. Seeking time. Granted.
2. The Praeipie is moved for taking both these petitions together. Registry is directed to tag both these Petitions and place on next date of hearing.
3. Adjourned to **1st September 2017**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Dated: 04.08.2017

Sd/-

M.K. SHRAWAT
Member (Judicial)